

DA No 833/00

04/4/01

Hon. Mr. S.K.P. Nagvi, J.M.

Even on revised list, no one for the applicant. Shri M.K. Sharma proxy counsel to Shri AK Gaur, counsel for the respondents. Dismissed in default.

Saw
J.M.

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Let 3179, 3130/01
is shifted
✓
-4/7.

(M)

2.8.01

Hon. Mr. S.K. Nagvi J.M.

Even on revised list - none for the applicant. Mr. R. Singh proxy to Shri AK Gaur for the respondents.

Prise Restoration appl. no 3179/01
is rejected accordingly.

Saw
J.M.

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